

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4424
ANSWERED ON:25.04.2005
PROCUREMENT OF FOODGRAINS
Kaushal Shri Raghuvir Singh;Krishnadas Shri N.N.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has decided to undertake procurement of foodgrains and oil seeds in some States of the country;
- (b) if so, the details thereof indicating the names of the States where procurement is being undertaken;
- (c) the reasons for excluding other States from this scheme;
- (d) whether some States have requested the Union Government for permission to procure foodgrains including paddy in their own capacity;
- (e) if so, the details thereof and the reaction of the Union Government thereto; and
- (f) the steps taken by the Government for proper arrangements for procurement of mustard in Rajasthan?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a), (b) & (c): The Food Corporation of India (FCI) and the State Agencies undertake procurement of foodgrains on behalf of Government of India in all States/UTs having marketable surplus. The National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) is the Central Nodal Agency for procurement of oilseeds. The States where procurement of foodgrains and oilseeds are undertaken have been indicated in Annexure I & II.

(d) & (e): Ten States/UTs undertake procurement through their State Agencies under the Decentralised Procurement Scheme. The Central Government reimburses the entire expenditure on these operations.

(f): The National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) is the nominated Central Nodal Agency for procurement of mustard and has procured 6.83 lakh tonnes of mustard in the State of Rajasthan during Rabi Marketing Season 2005-06 (till 18.4.05).

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a), (b) & (c) OF UNSTARRED QUESTION NO.4424 DUE FOR ANSWER ON 25.4.2005 IN THE LOK SABHA.

Name of States/UTs where procurement of wheat/rice/coarsegrains are undertaken by FCI/State Agencies:

A. WHEAT

1. BIHAR

2. CHATTISGARH

3. JAMMU & KASHMIR

4. HARYANA

5. HIMACHAL PRADESH

6. MADHYA PRADESH

7. PUNJAB

8. RAJASTHAN

9. UTTARANCHAL

10. UTTAR PRADESH

11. CHANDIGARH

12. DELHI

B. RICE

1. ANDAMAN & NICOBAR ISLANDS

2. ANDHRA PRADESH

3. ASSAM

4. BIHAR

5. CHANDIGARH

6. CHHATTISGARH

7. DELHI

8. GUJARAT

9. HARYANA

10. HIMACHAL PRADESH

11. JHARKHAND

12. KARNATAKA

13. MADHYA PRADESH

14. MAHARASHTRA

15. NAGALAND

16. ORISSA

17. PONDICHERRY

18. PUNJAB

19. RAJASTHAN

20. TAMILNADU

21. UTTAR PRADESH

22. UTTARANCHAL

23. WEST BENGAL

C. COARSEGRAINS

1. ANDHRA PRADESH

2. CHATTISGARH

3. HARYANA

4. KARNATAKA

5. MADHYA PRADESH

6. MAHARASHTRA

7. PUNJAB

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a), (b) & (c) OF UNSTARRED QUESTION NO. 4424 DUE FOR ANSWER ON 25.4.2005 IN THE LOK SABHA.

Name of States/UTs where procurement of oilseeds is undertaken by NAFED:

A. MUSTARD SEED

1. RAJASTHAN
2. UTTAR PRADESH
3. GUJARAT
4. MADHYA PRADESH
5. CHATTISGARH
6. HARYANA
7. DELHI
8. PUNJAB

B. SAFFLOWER SEED

1. MAHARASHTRA

C. SUNFLOWER SEED

1. KARNATAKA.